

NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of ready Certified copies for the period 01/01/2018 to 31/03/2018 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 21/04/2018.

AND

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/01/2018 to 31/03/2018 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Date : 04/04/2018

Sd/-
Registrar (Judicial)

IN THE HIGH COURT OF BOMBAY AT GOA

PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

Annexure - A

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	26/2018	O	ADV. GOVENKAR GAURI GANESH	05/01/2018	14/03/2018
2	47/2018	U	MR. JOHN SERRAO	09/01/2018	09/01/2018
3	102/2018	U	ADV. GANESH R. NAIK	10/01/2018	11/01/2018
4	212/2018	U	ADV. B. L.BANDODKAR	22/01/2018	24/01/2018
5	335/2018	U	ADV. SUSHANT ADELKAR	23/01/2018	24/01/2018
6	381/2018	U	ADV. JOCELYN MARIA GODINHO	30/01/2018	06/02/2018
7	397/2018	O	ADV. PADGAONKAR KISHAN C	01/02/2018	02/02/2018
8	414/2018	U	ADV. EESHAN USAPKAR	02/02/2018	28/03/2018
9	451/2018	U	ADV. VISHWADH SARDESSAI	08/02/2018	09/02/2018
10	464/2018	O	ADV. LOHAR JAIRAJ ASHOK	09/02/2018	13/02/2018
11	619/2018	U	ADV. JOCELYN MARIA GODINHO	23/02/2018	24/02/2018
12	666/2018	U	ADV. SHIVAN DESAI	27/02/2018	01/03/2018
13	672/2018	U	ADV. DALVI OMKAR ALIAS BIPIN R.	27/02/2018	03/03/2018
14	673/2018	U	ADV. DALVI OMKAR ALIAS BIPIN R.	27/02/2018	03/03/2018
15	751/2018	U	ADV. DEEP D. SHIRODKAR	08/03/2018	09/03/2018
16	760/2018	U	ADV. AGHA IFTIKHAR	08/03/2018	12/03/2018
17	865/2018	O	ADV. VALMIKI MENEZES	16/03/2018	17/03/2018
18	914/2018	U	ADV. ROHAN PANDURANG DESAI	22/03/2018	23/03/2018
19	915/2018	U	ADV. ROHAN PANDURANG DESAI	22/03/2018	23/03/2018
20	916/2018	U	ADV. ROHAN PANDURANG DESAI	22/03/2018	23/03/2018
21	917/2018	U	ADV. ROHAN PANDURANG DESAI	22/03/2018	26/03/2018
22	918/2018	U	ADV. ROHAN PANDURANG DESAI	22/03/2018	26/03/2018
23	919/2018	U	ADV. ROHAN PANDURANG DESAI	22/03/2018	26/03/2018
24	922/2018	U	ADV. AGHA IFTIKHAR	22/03/2018	27/03/2018
25	923/2018	U	ADV. AGHA IFTIKHAR	22/03/2018	27/03/2018
26	939/2018	O	ADV. D. L. PUSEKAR	23/03/2018	26/03/2018
27	948/2018	U	MR. ARUN SHARMA	26/03/2018	27/03/2018
28	949/2018	O	MR. SANGAPPA V. TENGINAKAI	26/03/2018	27/03/2018
29	966/2018	O	ADV. USGAONKAR SUDESH MANOHAR	27/03/2018	28/03/2018

Annexure – B

LIST OF APPLICATIONS IN WHICH ESTIMATED COST IS NOT PAID				
Sr. No.	C. C. No.	Advocate / Party Name	Case No.	Appliction Date
1	172	Arun Bras De Sa	WP/131/2011	17/01/2018
2	776	M. C. DCOSTA	WP/111/2003	09/03/2018
3	890	C. A. Ferreira	CRIR/66/2017	20/03/2018
4	891	C. A. Ferreira	CRIR/59/2017	20/03/2018
5	900	E. Dias	WP/71/2016	21/03/2018
6	901	A. MENEZES	SA/103/2017	21/03/2018
7	908	Suraj R. Naik	MCA/925/2017	21/03/2018
8	967	A. LOBO	AO/40/2017	28/03/2018
9	971	D. NAIK	WPCR/172/2017	28/03/2018